

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 22590/2017

RAMESH SINGH

Petitioner(s)

VERSUS

BHOLA PANDEY & ORS.

Respondent(s)

Date : 09-08-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Imtiaz Ahmed, Adv.
Ms. Naghma Imtiaz, Adv.
Mr. Ahmed Zargham, Adv.
M/S. Equity Lex Associates, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1 to 3 but none has entered appearance.

The Ld. Counsel for the petitioner to take fresh steps for service of respondent No.4 within two weeks. Notice thereafter be issued.

List again on 1.10.2018.

KAPIL MEHTA
Registrar
9.8.2018

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